

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Sh. Deepak Sharma** S/o Lt. Sh. Radhey Raman Sharma, Sr. Judicial Assistant (E.C. 13354/50045933) of this office is hereby accepted on his request and accordingly he stands relieved from his official duties from this establishment w.e.f. 04.01.2024 (A/N).

N
2.1.24-
(Narottam Kaushal)
Principal District & Sessions Judge (HQs):
Delhi

No. 1080-1136 Admn. II/PF/Ret./2023

Delhi, Dated the 02 JAN 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Shahdara District, KKD Courts, Delhi.
- 3 The Sr. Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Shahdara District, KKD Court, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Shahdara District, KKD Court, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & Shahdara District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Shahdara District, KKD Court, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, Shahdara District, KKD Court, Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 **Sh. Deepak Sharma (E.C. 13354/50045933)** S/o Lt. Sh. Radhey Raman Sharma, Sr.JA in R&I Branch, Shahdara District, KKD Court, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

S
02/01/24
(Simmi Kapoor)
A.O. (Judl.) Admn.II (C)
O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.